

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 98 OF 2018 &**  
**IA NO. 178 OF 2018**

**Dated: 19<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Paschimanchal Vidyut Vitran Nigam Ltd & Anr. .... Appellant(s)**  
**Versus**  
**M/s Parmarath Iron Pvt. Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Mishra

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya for R-1

Mr. C.K. Rai  
Mr. Sachin Dubey for R-2

**ORDER**

List this matter for admission on **06.09.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

**(S. D. Dubey)**  
**Technical Member**

*js/vt*

**(Justice N. K. Patil)**  
**Judicial Member**